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Declaration of Assets and Liabilities

IRAVE SHANKAR VESHWAKA Son Maughter wife of RADA VESHWAKARMA

aged. 35 years, belonging to BEHAR VESHAN SARMA, PARMA

service and persently working as OFFE ATTENDAN

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependant*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) MRMPA LUMARP	Dependant-1 PRIVANS	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	18,000	16,000	NILL	MPL	
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBRA/2385,640 PNBA/2370,172 BOBA/23 2800 CANARAMES 5642 TADRAN A/2 1200	INDAAMAIC -) 56,700 CAMARAIC - 2400	NIC	NIC	
(iii)	Bonds, Debentures and Shares in companies	FD CANARA BANK - 1, 11, 324 RS.		NIL	NIC	
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LPL-> 4026 RS(HY) LPL-> 2065 RS(BY) PPFA/L-> 2,000 (Permo	LJ Q 2 3978 H)	NIC	MIL	
(v)	Motor Vehicles (details of make, etc.)	BROFB 9913 MRO St		_		
(vi)	Jewellery (give details of weight and value)	1 670CD->50	5917300g	SILDIADS	27671009	
(vii)	Other assets, such as values of claims/interests	NIC	NIL	_	1	-

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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B. <u>Details of Immovable assets</u>

Note: Properties in joint ownership indicating the extent of joint ownership will

also	have	to be	indica	ted]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIC	_		-	
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	MTC		_	_	_
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	MIL		_		
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NPC			_	
(v)	Others(Such as interest in property)	_		_	_	_

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as
(a)	(i) Loan from Banks	NIC	
	(ii) Loan from financial institutions	MIL	
	(iii)Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIC	
	(c)dues to departments dealing with supply of electricity	N2C	

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIC	
	(f)Other dues, if any	MIC	
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	ABSPV2604H	
	(ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIC	
	(iii)Sales Tax[Only in case of proprietary business]	MIL	
	(iv)Property Tax		

Personal Detail

Note:

GPF/CPF/PRAN No.	:-	110195365710
Gender	:-	MALE
Date of Birth	:-	19111989
Class/Group	:-	
Cadre	:-	BIHAR VIDHAN SABHA, PATNA
Home District	:-	ROHPAS

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Raw's lavas

Name of Employee: RONT SHANKAR VISHWARA

Designation: OFFICE APPENDANT

Department : BIHAR MIDWAN SARMA, PAPWA

Place: PATMA
Date: 06/02/25 Please sign each page of the declaration. Asset declaration form must be in A4 size

white paper with computertyped (single side) in prescribed formate.

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